

ITEM NO.14

COURT NO.11

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13623/2017

(Arising out of impugned final judgment and order dated 07-03-2017  
in WP No. 21678/2016 passed by the High Court Of Judicature At  
Hyderabad For The State Of Telangana And The State Of Andhra Pradesh)

A. VEERRAJU & ORS.

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH . & ORS.

Respondent(s)

WITH

SLP(C)NO.14101 OF 2017

SLP(C)NO.13707-13708 OF 2017

SLP(C)NO.14359 OF 2017

SLP(C)NO.14033-14034 OF 2017

SLP(C)NO.14237 OF 2016

SLP(C)NO.14469 OF 2017

SLP(C)NO.14184 OF 2017

SLP(C)NO.....CC 9468 OF 2017

SLP(C)NO.015096 OF 2017

SLP(C)NO.14681 OF 2017

SLP(C)NO.015088-015089/2017

SLP(C)NO.15113 OF 2017

SLP(C)NO.14684-14691 OF 2017

SLP(C)NO.14699-14702/2017

SLP (C) No. 14515-14516/2017

SLP (C) No. 015270-015271 OF 2017

SLP (C) No. 015057-015060/2017

SLP (C) No. 015081-015085/2017

SLP (C) No. 015482/2017

SLP (C) No. 015097/2017

SLP (C) No. 015046/2017

SLP (C) NO.015067-015075/2017

SLP (C) NO.015102/2017

SLP (C) NO.015657 OF 2017

SLP (C) NO.015079/2017

SLP (C) NO.015485/2017

SLP (C) NO.015480/2017

SLP (C) NO.015129/2017

SLP (C) NO.015682/2017

D.NO. 15119/2017

SLP (C) NO.015667/2017

SLP (C) NO.015668/2017

SLP (C) NO.015375/2017

D.NO. 15868/2017

D.NO. 16012/2017

D.NO. 16165 OF 2017

D.NO. 16292 OF 2017

D.NO. 16298/2017

D.NO. 16307 OF 2017

SLP(C)NO.015815-015816/2017

SLP(C)NOS.015883-015885/2017

SLP(C)NO.016098/2017

Date : 11-07-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. A. Venayagam Balan,Adv.  
Mr. A. Ramesh,Adv.  
Mr. Syed Ahmad N.,Adv.  
Mrs. V.S. Lakshmi,Adv.  
Ms. Shilpi Gupta,Adv.  
  
Mr. A. Ramesh,Adv.  
Mr. Syed Ahmad N.,Adv.  
Ms. Shilpi Gupta,Adv.  
Mr. B. Ramana Murthy,Adv.  
  
Mr. Y. Raja Gopala Rao,Adv.  
Mr. K. Sharat,Adv.  
Mr. Vijay Kumar Reddy,Adv.  
  
Mr. Vismai Rao,Adv.  
  
Mr. Goli Rama Krishnan,Adv.  
Mr. Sumanth Nookala,Adv.  
  
Mr. Mahabir Singh,Sr.Adv.  
Mr. D. Mahesh Babu,Adv.  
Ms. Suchitra H.,Adv.  
Mr. T.V. Bhaskar Reddy,Adv.  
Mr. B. Rama Krishna Rao,Adv.  
  
Mr. Ram Lal Roy,Adv.  
Mr. M.V. Rama,Adv.  
Mr. K.Ram Kumar,Adv.

M/s. K. Ramkumar & Associates

For Respondent(s) Mr. Guntur Prabhakar, Adv.  
Ms. Prerna Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 31<sup>st</sup> July, 2017 along with  
connected matters.

(MADHU BALA)  
COURT MASTER (SH)

(VEENA KHERA)  
ASSISTANT REGISTRAR